

have not insured their crops and ICICI Lombard was directed to return the premium subsidy of these 381 farmers.

Loans given by NABARD to improve water resources

519. SHRIMATI VASANTHI STANLEY : Will the Minister of FINANCE be pleased to state:

- (a) the loan facilities provided by the National Bank for Agricultural and Rural Development (NABARD) to the State Governments to improve water resources;
- (b) the details of the loan given to each State; and
- (c) what are the outstanding amount of repayment among each State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a) NABARD provides loans to State Governments under Rural Infrastructure Development Fund (RIDF) to improve water resources for construction of infrastructure under various activities *viz.* Minor/Major/Medium Irrigation Projects, Watershed Development and Community Irrigation Wells for the village as a whole.

(b) and (c) The State-wise details of loans provided under various activities for irrigation purposes financed under RIDF are given in Statement-I (*See below*). The State-wise outstanding against the loan disbursed under various activities of RIDF are given in the Statement-II (*See below*). Separate data for outstanding under loans provided for improving water resources activities under RIDF is not maintained by NABARD.

Statement-I

*State-wise list of loans given for irrigation purpose from 1995-96 to 2013-14
(upto 30 June, 2013)*

(Rs. in crore)		
Sl. No.	State	Sector Irrigation
1	2	3
1.	Andhra Pradesh	3,095.38
2.	Arunachal Pradesh	0.00
3.	Assam	46.68
4.	Bihar	565.00
5.	Chhattisgarh	960.35

1	2	3
6.	Goa	314.21
7.	Gujarat	4,619.41
8.	Haryana	1,159.29
9.	Himachal Pradesh	762.37
10.	Jammu and Kashmir	267.85
11.	Jharkhand	329.55
12.	Karnataka	1,386.24
13.	Kerala	535.36
14.	Madhya Pradesh	5,206.82
15.	Maharashtra	2,796.58
16.	Manipur	27.88
17.	Meghalaya	44.45
18.	Mizoram	19.96
19.	Nagaland	13.82
20.	Odisha	2,293.28
21.	Puducherry	14.32
22.	Punjab	1,420.16
23.	Rajasthan	1,564.49
24.	Sikkim	5.00
25.	Tamil Nadu	1,438.75
26.	Tripura	43.72
27.	Uttar Pradesh	4,756.83
28.	Uttarakhand	856.76
29.	West Bengal	858.21
TOTAL		35,402.72

Source: NABARD.

Statement-II*RIDF-Outstanding as on 30 September, 2013*

(Rs. in crore)		
Sl. No.	State	Outstandings
1	2	3
1.	Andhra Pradesh	5,318.21
2.	Arunachal Pradesh	348.94
3.	Assam	924.83
4.	Bihar	3,344.74
5.	Chhattisgarh	720.28
6.	Goa	408.19
7.	Gujarat	5,536.18
8.	Haryana	1,315.53
9.	Himachal Pradesh	1,552.79
10.	Jammu and Kashmir	2,026.48
11.	Jharkhand	2,405.53
12.	Karnataka	3,181.27
13.	Kerala	1,921.00
14.	Madhya Pradesh	4,329.67
15.	Maharashtra	3,839.51
16.	Manipur	133.89
17.	Meghalaya	284.29
18.	Mizoram	173.79
19.	Nagaland	233.03

1	2	3
20.	Odisha	3,287.08
21.	Puducherry	149.80
22.	Punjab	1,821.50
23.	Rajasthan	4,775.99
24.	Sikkim	217.08
25.	Tamil Nadu	4,785.09
26.	Tripura	407.23
27.	Uttar Pradesh	6,411.94
28.	Uttarakhand	1,677.78
29.	West Bengal	3,255.61
30.	Bharat Nirman	11,159.09
TOTAL		75,946.34

Source: NABARD

CBI inquiry in loan default

520. SHRI A.W. RABI BERNARD : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Non-Performing Assets (NPAs) of the public sector banks have risen substantially in last two years from Rs. 59,924 crore in 2010 to Rs. 1,17,262 crore in 2012 and bank frauds involving amount above Rs. 50 crore have grown almost 10 times in two years;

(b) if so, the details thereof;

(c) whether CBI has initiated an inquiry into cases of defaulters of big loans from public sector banks as the bulk of NPAs of these banks is running into thousands of crores; and

(d) if so, the details thereof?